

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 126**  
**(IB)-1738(PB)/2018**

**IN THE MATTER OF:**

Nadeem Alam	... Petitioner/Applicant
v.	
R.G Residency Pvt. Ltd.	... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (IBC)**

**Order delivered on 23.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**PRESENT:**


For the Petitioner : None  
For the Respondent : Mr. Saurabh Jain, Mr. Pryag Jain Godha, Advs.

**ORDER**

**IA-4926/2020**

No one has put an appearance on behalf of the Petitioner.  
Ld. counsel for the Respondent is present in court.  
List the matter on 14.11.2022.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**